

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

35.

IA-2037/2023 in C.P. (IB)/1294(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 18.05.2023

NAME OF THE PARTIES:

Gujarat Copper Alloys Limited

Vs

Creaaive Powertech Private Limited

SECTION: 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Mr. P.S. Thakre a/w CS Mr. Dakshita Garg, Company Secretaries, Ld. Authorised Representative for the Applicant in IA-2037/2023 present.
2. **IA-2037/2023:** This is an Application filed by the IRP under Section 21(1) of the IBC, 2016, to place on record the report on constitution of Committee of Creditors of the Corporate Detbor. The same is taken on record and IA is **disposed** of.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)